

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Principal District & Sessions Judge,

No: 2720-42/ACS

Dated: 26/04/18

Subject: Implementation of CIS 3.0 in the District Courts.

Sir,

The CIS 3.0 has been released by NIC Pune under the supervision and guidance of Hon'ble e-Committee Supreme Court of India. The CIS 3.0 is for use in all the District and Subordinate Courts and it is extremely user-friendly. It will reduce a considerable amount of work and time of the Judicial Officers because of its various user-friendly features.

In this regard, I am desired to request you to conduct a training programme for all the Judicial Officers of your district at the District Headquarter at the earliest. The training will be imparted by the technical staff of the e-Courts attached to your Court.

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 2743/AC
Copy to:-

Dated: 26/04/18

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of his Lordship.

Registrar General